

**Diversion of Funds meant for Floriculture Development**

5908. DR. ARVIND SHARMA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether a new Department of Horticulture was set up in Haryana in the year 1990 and the Union Government have been providing financial assistance for the development of floriculture and horticulture in the State since then;

(b) if so, the details thereof;

(c) whether any monitoring is being done to ensure that the funds are used for the purpose for which they have been provided;

(d) if so, whether the case of diverting the said funds for some other purposes has been detected by the Union Government; and

(e) if so, the action taken by the Government in this regard?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA): (a) and (b) Yes, Sir. Government of India has provided financial assistance of Rs. 778.61 lakhs for implementation of various Centrally Sponsored/Central Sector horticultural development schemes in the State during VIIIth Plan.

(c) Yes, Sir. According to the information furnished by Haryana Government Rs. 765.70 lakh has already been utilised from the above amount for horticultural development in the State.

(d) No, Sir.

(e) Does not arise.

*[English]*

**Mahila Samridhi Yojana**

5909. SHRI MOHAN RAWALE : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Planning Commission propose to wind up the Mahila Samridhi Yojana;

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF

PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No, Sir.

(b) and (c) Does not arise.

**Communal Violence**

5910. SHRIMATI VASUNDHARA RAJE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the reasons for the recent communal clashes in Mathura;

(b) the steps taken to identify the places in UP and other States prone to communal riots; and

(c) the precautionary measures undertaken to prevent the communal riots at those places?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) According to information available, communal violence occurred in Mathura due to fatal stabbing of a person of one community by a member of another community.

(b) and (c) 'Police' and 'Public Order' being State subjects as per provisions of the constitution of India, it is primarily for the State Governments to identify the places prone to communal riots and to take necessary measures to prevent such riots. However, the Central Government assists the State Governments by sharing intelligence and also by providing Central Para-Military Forces for maintaining law and order. The Central Government has also issued guidelines to the State Governments for promotion of communal harmony and prevention of communal violence. Further, financial assistance is provided to the State Governments by the Central Government for strengthening their policing infrastructure.

*[Translation]*

**Freedom Fighter Pension**

5911. DR. HARI SINGH :  
SHRI PAWAN DIWAN :  
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the pension amount of freedom fighter differs from State to State;

(b) if so, the details thereof; state-wise;

(c) whether several State Governments have recently increased the pension amount of freedom fighters;